ORDER

In exercise of the powers conferred under section 419 of the Companies Act, 2013, the Hon'ble President, NCLT hereby constitutes the following Bench at Allahabad to exercise and discharge powers and functions of the Tribunal. The Bench at NCLT Allahabad shall sit on 25.3.2019 (Monday) & 26.3.2019 (Tuesday) at 10:30 A.M:

NCLT Bench at Allahabad
1. Shri Harish Prakash Chaturvedi, Member (Judicial)
2. Ms. Saroj Rajwade, Member (Technical)

This bench shall sit at NCLT Allahabad on every Monday and Tuesday, till further orders.

This issues with the approval of Hon'ble President, NCLT.

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.